

Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section

Minutes of NC-V meeting held on 05.06.2014

The meeting No.09/AM-15 for the licensing year 2014-15 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 05.06.2014 in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri K.C. Meena, DDG	DGFT
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meeting No.08/AM-15 for 29.05.2014 were taken up for ratification. As there were no amendments to the same, the above referred minutes of 29.05.2014 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.09/AM-15 dated 05.06.2014 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 9/84-ALC3/2014

MEETING DATE : 05.06.2014

Case No.:3/46/84-ALC3/2013	Party Name: SHANKAR PACKAGINGS LIMITED	Meet No/Date:9/84-ALC3/2014 05.06.2014	Status: Deferred
HQ File :01/84/050/00354/AM14/	RLA File :03/95/040/00321/AM14/	Lic.No/Date:0310752196 04.10.2013	Defer Date:

1	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that requisite comments on the proposal are still awaited from Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizer. The Committee after deliberations decided to send a d.o. reminder to Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizer for submission of requisite comments.		
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2	Case No.:4/46/84-ALC3/2013	Party Name: SHANKAR PACKAGINGS LIMITED	Meet No/Date:9/84-ALC3/2014 05.06.2014	Status: Deferred
	HQ File :01/84/050/00355/AM14/	RLA File :03/95/040/00322/AM14/	Lic.No/Date:0310752199 04.10.2013	Defer Date:
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that requisite comments on the proposal are still awaited from Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizer. The Committee after deliberations decided to send a d.o. reminder to Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizer for submission of requisite comments.			

3	Case No.:2/42/84-ALC3/2013	Party Name: SRF LIMITED	Meet No/Date:9/84-ALC3/2014 05.06.2014	Status: Deferred
	HQ File :01/84/050/00303/AM14/	RLA File :04/24/040/00205/AM14/	Lic.No/Date:0410153908 03.01.2014	Defer Date:
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that requisite comments on the proposal are still awaited from Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizer. The Committee after deliberations decided to send a d.o. reminder to Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizer for submission of requisite comments.			

	Case No.:32/47/84-ALC3/2013	Party Name: MUKUL EXPORTS	Meet No/Date:9/84-ALC3/2014 05.06.2014	Status: Approved
	HQ File :01/84/050/00387/AM14/	RLA File :05/24/040/00406/AM14/	Lic.No/Date:0510377148 27.01.2014	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details			

submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Top made of 100% Polyester woven fabric (made from Polyester Textured Filament), GSM-100+/-10%	78,600 Nos.	100% Polyester woven fabric (made from Polyester Textured Filament), GSM-100+/-10%	94,320 Sq. meter
2.	Ladies Top made of 100% Polyester woven fabric (made from Polyester Textured Filament), GSM-100+/-10%	65,600 Nos.	100% Polyester woven fabric (made from Polyester Textured Filament), GSM-100+/-10%	78,720 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:31/47/84-ALC3/2013

Party Name: P.K.OVERSEAS

Meet No/Date:9/84-ALC3/2014
05.06.2014

Status:
Approved

HQ File :01/84/050/00386/AM14/

RLA File :05/24/040/00414/AM14/

Lic.No/Date:0510378416
05.02.2014

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DIPP's conveyed vide their O.M..No.7/282/2013-TSW, dated 04.06.2014 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Support Boots (Saddlery items) (net content of import item used in export	12,000 Pair	7mm Neoprene Rubber Sheet (GSM-920) laminated one side with 100% Polyester fabric (GSM-100) and other	4623.12 Sq. meter

products is 859 Nos. sheet
(3600 Sq. meter)

side with 100% Nylon fabric (GSM-
330), Sheet size-1.27x3.30 Meters
(+/-2%)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

6

Case No.:5/6/84-ALC3/2014	Party Name: INDO-BRITISH GARMENTS PVT.LTD.	Meet No/Date:9/84-ALC3/2014 05.06.2014	Status : Approved	
HQ File :01/84/050/00036/AM15/	RLA File :05/23/040/00527/AM14/	Lic.No/Date:0510382391 21.03.2014		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per measurement chart and sketch of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Men's/Ladies Vest made of 70% Polyester 30% Viscose fabric, GSM-240+/-10%, Style No.ARM002	4900 Nos.	70% Polyester 30% Viscose fabric, GSM-240+/-10%, width-57/58"	14,157 Sq. meter
The GSM should match in both import and export.				
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

7	Case No.:1/5/84-ALC3/2014	Party Name: GANGA ACROWOOLS LIMITED	Meet No/Date:9/84-ALC3/2014 05.06.2014	Status: Approved
	HQ File :01/84/050/00028/AM15/	RLA File :30/24/040/00005/AM15/	Lic.No/Date:3010102064 25.04.2014	
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that Jt. DGFT Office, Ludhiana vide their letter dated 21/05/2014 informed that this Advance Authorization has been issued on repeat basis			

in terms of para 4.7.1 of HBP 2009-14. The Committee noted the information received from Jt. DGFT Office, Ludhiana.

8	Case No.:1/9/84-ALC3/2014	Party Name: SRF LIMITED	Meet No/Date:9/84-ALC3/2014 05.06.2014	Status: Deferred
	HQ File :01/84/050/00051/AM15/	RLA File :04/24/040/00288/AM14/	Lic.No/Date:0410157500 30.04.2014	Defer Date: 03.07.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to Deptt. of Chemicals & Petro-chemicals, Ministry of Chemicals & Fertilizer for their examination and comments. It was decided to defer the case for re-listing on 03.07.2014.			

9	Case No.:2/9/84-ALC3/2014	Party Name: SUNNY INTERNATIONAL LTD.	Meet No/Date:9/84-ALC3/2014 05.06.2014	Status: Deferred
	HQ File :01/84/050/00052/AM15/	RLA File :33/24/040/00002/AM15/	Lic.No/Date:3310029731 16.05.2014	Defer Date: 03.07.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided measurement chart, CAD/CAM and sketch of export product in support of their proposal. The Committee after deliberations decided to ask the applicant firm to provide the above information/details for consideration of the proposal. The case stands for re-listing on 03.07.2014.			

10	Case No.:3/9/84-ALC3/2014	Party Name: INTERMARKET (INDIA) PVT. LTD.,	Meet No/Date:9/84-ALC3/2014 05.06.2014	Status: Deferred
	HQ File :01/84/050/00053/AM15/	RLA File :03/94/040/00108/AM15/	Lic.No/Date:0310782163 20.05.2014	Defer Date: 03.07.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm			

has not provided measurement chart and CAD/CAM/Lay-marker of export product in support of their proposal. The Committee after deliberations decided to ask the applicant firm to provide the above information/details for consideration of the proposal. The case stands for re-listing on 03.07.2014.

11	Case No.:4/9/84-ALC3/2014	Party Name: INTERMARKET (INDIA) PVT. LTD.,	Meet No/Date:9/84-ALC3/2014 05.06.2014	Status: Deferred
	HQ File :01/84/050/00054/AM15/	RLA File :03/94/040/00109/AM15/	Lic.No/Date:0310782166 20.05.2014	Defer Date: 03.07.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided measurement chart and CAD/CAM/Lay-marker of export product in support of their proposal. The Committee after deliberations decided to ask the applicant firm to provide the above information/details for consideration of the proposal. The case stands for re-listing on 03.07.2014.			

12	Case No.:5/9/84-ALC3/2014	Party Name: INTERMARKET (INDIA) PVT. LTD.,	Meet No/Date:9/84-ALC3/2014 05.06.2014	Status: Deferred
	HQ File :01/84/050/00055/AM15/	RLA File :03/94/040/00107/AM15/	Lic.No/Date:0310782157 20.05.2014	Defer Date: 03.07.2014
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided measurement chart and CAD/CAM/Lay-marker of export product in support of their proposal. The Committee after deliberations decided to ask the applicant firm to provide the above information/details for consideration of the proposal. The case stands for re-listing on 03.07.2014.			

MANUAL AGENDA CASE

Case No.129	M/s Modelama Exports Ltd., Gurgaon
NC 09/AM-15, dt. 05.06.2014	File No.01/84/171/036/AM-15/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510280551 dated 28.12.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM and measurement chart of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed	
1.	Men's Hooded Jacket made of 60% Cotton 40% Nylon woven dyed fabric (Shell) with zipper, GSM-171+/- 10%, Style No. 851876	2133 Nos.	Shell fabric: 60% Cotton 40% Nylon woven dyed fabric, GSM-171+/- 10%, width-57"	3.70 meter	Sq. per piece
			Lining fabric: 100% Polyester Taffeta cire piece dyed lining, GSM-60+/- 10%, width-57"	2.40 meter	Sq. per piece
			Zipper Fastener	1	per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(14)

Case No.130	M/s Modelama Exports Ltd., Gurgaon
NC 09/AM-15, dt. 05.06.2014	File No.01/84/162/036/AM-15/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510280551 dated 28.12.2010.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM and measurement chart of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
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		Quantity		allowed	
1.	Men's Jacket made of 59% Polyester 41% Cotton plain col coating on face side woven fabric (Shell) with zipper, GSM-178+/-10%, Style No. 851863	2370 Nos.	Shell fabric: 59% Polyester 41% Cotton plain col coating on face side woven fabric, GSM-178+/-10%, width-57"	3.50 meter	Sq. per piece
			Lining fabric: 100% Nylon Matt woven, GSM-170+/-10%, width-57"	0.60 meter	Sq. per piece
			Zipper Fastener	1	per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(15)

Case No.131	M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu
NC 09/AM-15, dt. 05.06.2014	File No.01/84/50/255/AM-13/DES-V
Enhancement of input output norms for export of technical fabrics and garments with flame retardant finish in respect of Advance Authorization No.3510039251 dated 12.09.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of report received from O/o the Textile Commissioner, Mumbai and after deliberations decided to re-fix the ad-hoc norms against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed earlier	Quantity now allowed
1.	98% Cotton 2% Nylon fibre with white metal compound blended dyed woven fabric with flame retardant	60,000 Meter	Raw Cotton natural fibre	13,335.84 Kgs.	13,335.84 Kgs.
			Nylon fibre with white metal compound synthetic staple fibre	237 Kgs.	237 Kgs.

	finish, GSM-120+/-10% (10,800 Kgs.)	Vat dyes	162 Kgs.	162 Kgs.
		Flacovan flame resistant Chemicals	4320 Kgs. (@ 400 grams per Kg. of fabric)	4439 Kgs. (@ 411 grams per Kg. of fabric)
		Ukadan flame resistant chemicals	507.60 Kgs. (@ 47 grams per Kg. of fabric)	518.40 Kgs. (@ 48 grams per Kg. of fabric)
		Silastal flame resistant chemicals	205.20 Kgs. (@ 19 grams per Kg. of fabric)	226.8 Kgs. (@ 21 grams per Kg. of fabric)
		Silastan flame resistant chemicals	21.60 Kgs. (@ 2 grams per Kg. of fabric)	54 Kgs. (@ 5 grams per Kg. of fabric)
		Furnace Oil	As per fuel policy	As per fuel policy
		Polyvinyl Alcohol sizing material	108 Kgs.	108 Kgs.

The import of Dyes and Chemical (Sl. No.3 to 7) shall be restricted to 26% FOB value within the overall CIF value of the licence in terms of general Note for Textiles at Sr. No.5.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(16)

Case No.132	M/s Marco Polo Tessitura Pvt. Ltd. Maharashtra
NC 09/AM-15, dt. 05.06.2014	File No.01/84/50/403/AM-14/DES-V
Ratification of input output norms in respect of Advance Authorization No.0310771501 dated 24.02.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to amend the description of import item No.2 as per amendment sheet issued by R.A., Mumbai in this case. Accordingly, Committee after deliberations decided to amend the description of import item No.2 against the Advance Authorization issued in this

case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Fabric made out of Polyester Filament yarn and Spun yarn (Polyester-2212.38 Kgs., Spun yarn dyed-1969.52 Kgs.), Polyester Chenille Spun yarn (2285.71 Kgs.), Acrylic Spun dyed yarn (961.9 Kgs.) & Acrylic Chenille Spun dyed yarn (714.285 Kgs.)	8143.790 Kgs.	Polyester Filament dyed yarn-75 to 150 Den+/-10%	2323 Kgs.
			Polyester Spun yarn dyed NE 10 to 12 (+/-10%)	2068 Kgs.
			Polyester Chenille spun yarn grey NM-3.800 to 5.000+/-10%	2400 Kgs.
			Acrylic Spun dyed yarn NM-7.00+/-10%	1010 Kgs.
			Acrylic Chenille Spun dyed yarn, NM-3.8+/-10%	750 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(17)

Case No.133	M/s Imperial Readymade Garments Factory India Pvt. Ltd., Chennai
NC 09/AM-15, dt. 05.06.2014	File No.01/84/50/181/AM-14/DES-V
Ratification of input output norms in respect of Advance Authorization No.0410143871 dated 05.03.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 19.06.2014.

(18)

Case No.134	M/s Imperial Readymade Garments Factory India Pvt. Ltd., Chennai
NC 09/AM-15, dt. 05.06.2014	File No.01/84/50/134/AM-14/DES-V
Re-fixation of input output norms in respect of Advance Authorization No.0410148092 dated 19.07.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 19.06.2014.

(19)

Case No.135	M/s Imperial Readymade Garments Factory India Pvt. Ltd., Chennai
NC 09/AM-15, dt. 05.06.2014	File No.01/84/50/054/AM-14/DES-V
Re-fixation of input output norms in respect of Advance Authorization No.0410146519 dated 27.05.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 19.06.2014.

(20)

Case No.136	M/s Imperial Readymade Garments Factory India Pvt. Ltd., Chennai
NC 09/AM-15, dt. 05.06.2014	File No.01/84/50/053/AM-14/DES-V
Re-fixation of input output norms against Advance Authorization No.0410142831 dated 23.01.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 19.06.2014.

(21)

Case No.137	M/s Chelsea Mills, Gurgaon
NC 09/AM-15, dt. 05.06.2014	File No.01/84/171/071/AM-15/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510361798 dated 02.08.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1. (69A)	Infant & Girls Flared Long Skirts with diaper made of 100% Cotton denim fabric, GSM-170+/-10%, Style No. 925214	5320 Nos.	100% Cotton denim fabric, GSM-170+/-10%	1.76 Sq. meter per piece
			100% Cotton dyed fabric, GSM-80+/-10%	0.30 Sq. meter per piece
			Security Sensor Tag	1 set per piece
2. (70A)	Infant Shirt Dresses with diaper made of 100% Cotton denim fabric, GSM-170+/-10%, Style No. 975980/961302	10,510 Nos.	100% Cotton denim fabric, GSM-170+/-10%	0.97 Sq. meter per piece
			100% Cotton dyed fabric, GSM-80+/-10%	0.08 Sq. meter per piece
			Security Sensor Tag	1 set per piece
3. (71A)	Fat Girls Romper made of 100% Cotton denim/ chambray fabric, GSM-170+/-10%, Style No. 928658/955469	16,980 Nos.	100% Cotton denim/ chambray fabric, GSM-170+/-10%	1.38 Sq. meter per piece
			100% Cotton dyed/ chambray fabric, GSM-170+/-10%	0.35 Sq. meter per piece
			Metal O Ring	2 per piece
			Slider/Adjuster	2 per piece
			Security Sensor Tag	1 set per piece
			70% Polyester 30% Cotton	0.30 Sq. meter

			dyed fabric for lining, GSM-110+/-10%	per piece
4. (72A)	Girls Shorts made of 100% Cotton denim/chambray fabric, GSM-170+/-10%, Style No. 928652/955465	14,000 Nos.	100% Cotton denim/chambray fabric, GSM-170+/-10%	0.85 Sq. meter per piece
			100% Cotton dyed/chambray fabric, GSM-170+/-10%	0.30 Sq. meter per piece
			Security Sensor Tag	1 set per piece
5. (73A)	Infant & Girls Dress with diaper made of 100% Cotton denim/chambray printed fabric, GSM-169+/-10%, Style No. 925202/ 954791	12,970 Nos.	100% Cotton denim/chambray printed fabric, GSM-169+/-10%	0.73 Sq. meter per piece
			100% Cotton denim/chambray printed fabric, GSM-169+/-10%	0.24 Sq. meter per piece
			Snap Fastener	3 set per piece
			Security Sensor Tag	1 set per piece
			100% Cotton dyed fabric, GSM-80+/-10%	0.30 Sq. meter per piece
6. (74A)	Infant Romper made of 100% Cotton denim fabric, GSM-155+/-10%, Style No.975940	4920 Nos.	100% Cotton denim fabric, GSM-155+/-10%	1.29 Sq. meter per piece
			100% Cotton dyed fabric, GSM-80+/-10%	0.10 Sq. meter per piece
			Snap Fastener	4 set per piece
7. (75A)	Infant FLTR Dresses made of 100% Cotton denim fabric, GSM-155+/-10%, Style No. 975978/984612	9350 Nos.	100% Cotton denim fabric, GSM-155+/-10%	0.69 Sq. meter per piece
			100% Cotton dyed fabric, GSM-80+/-10%	0.08 Sq. meter per piece
			Security Sensor Tag	1 set per piece

8. (76A)	Women's Long Dresses made of 100% Cotton denim/chambray fabric, GSM-424+/-10%, Style No.988914	1355 Nos.	100% Cotton denim/chambray fabric, GSM-424+/-10%	3.06 Sq. meter per piece
			70% Polyester 30% Cotton dyed fabric for lining, GSM-110+/-10%	0.40 Sq. meter per piece
			Snap Fastener	10 set per piece
			Security Sensor Tag	1 set per piece
9, (77A)	Girls Cham Tie Tank (Blouse) made of 100% Cotton denim/chambray fabric, GSM-170+/-10%, Style No.929170/960477	15,000 Nos.	100% Cotton denim/chambray fabric, GSM-170+/-10%	0.97 Sq. meter per piece
			100% Cotton dyed/chambray fabric, GSM-170+/-10%	0.25 Sq. meter per piece
			Metal O Ring	2 per piece
			Slider/Adjuster	2 per piece
			Security Sensor Tag	1 set per piece
10 (78A)	Girls Dress made of 100% Cotton denim/chambray fabric, GSM-170+/-10%, Style No. 929169/961476	13,500 Nos.	100% Cotton denim/chambray fabric, GSM-170+/-10%	0.58 Sq. meter per piece
			100% Cotton denim/chambray fabric, GSM-170+/-10%	0.58 Sq. meter per piece
			70% Tencel 30% Cotton denim fabric, GSM-210+/-10%	0.40 Sq. meter per piece
			Security Sensor Tag	1 set per piece
11. (79A)	Infant & Girls Dolphin Short made of 100% Cotton denim	8900 Nos.	100% Cotton denim fabric, GSM-170+/-10%	0.36 Sq. meter per piece

	fabric, GSM-170+/-10%, Style No. 925216/954798		100% Cotton denim fabric, GSM-170+/-10%	0.30 Sq. meter per piece
			70% Polyester 30% Cotton dyed fabric for lining, GSM-110+/-10%	0.28 Sq. meter per piece
			100% Cotton dyed tape	0.60 Meter per piece
			Security Sensor Tag	1 set per piece
12. (80A)	Fat & Tall Girls long pocketed Blouse made of 100% Cotton denim fabric, GSM-170+/-10%, Style No.929171/961478	14,552 Nos.	100% Cotton denim fabric, GSM-170+/-10%	0.12 Sq. meter per piece
			100% Cotton denim fabric, GSM-170+/-10%	1.40 Sq. meter per piece
			Security Sensor Tag	1 set per piece
13. (81A)	Men's Long Classic Worker Shirt made of 100% Cotton denim printed fabric, GSM-169+/-10%, Style No. 991950	3850 Nos.	100% Cotton denim dyed printed fabric, GSM-169+/-10%	3.56 Sq. meter per piece
			100% Cotton denim/ chambray fabric, GSM-155+/-10%	0.40 Sq. meter per piece
			Security Sensor Tag	1 set per piece
14. (82A)	Long Full length Girls Dresses made of 100% Cotton denim fabric, GSM-195+/-10%, Style No. 985015/151081/979738	6200 Nos.	100% Cotton denim fabric, GSM-195+/-10%	2.09 Sq. meter per piece
			Zip fasteners	1 per piece
			Security Sensor Tag	1 set per piece
15. (83A)	Infant & Girls Skirts made of 83% Cotton 17% Polyester denim fabric, GSM-310+/-10%, Style No. 072186/150756/121854	12,817 Nos.	83% Cotton 17% Polyester denim fabric, GSM-310+/-10%	0.78 Sq. meter per piece
			Snap Fastener	4 set per piece

	NO.9/3186/150/56/ 151854		Security Sensor Tag	1 set per piece
16. (84A)	Infant Dresses with diaper made of 100% Cotton denim fabric, GSM-155+/-10%, Style No.988494	6540 Nos.	100% Cotton denim fabric, GSM-155+/-10%	1.28 Sq. meter per piece
			100% Cotton dyed fabric, GSM-80+/-10%	0.40 Sq. meter per piece
			Security Sensor Tag	1 set per piece
17. (85A)	Girls Long Sleeves long Ruffle Shirts made of 100% Cotton denim fabric, GSM-153+/-10%, Style No.988335/105215	8650 Nos.	100% Cotton denim fabric, GSM-153+/-10%	2.18 Sq. meter per piece
			Security Sensor Tag	1 set per piece
18. (86A)	Girls Flared Dresses made of 100% Cotton denim fabric, GSM-203+/-10%, Style No. 988333/234348	18,490 Nos.	100% Cotton denim fabric, GSM-203+/-10%	2.29 Sq. meter per piece
			Security Sensor Tag	1 set per piece
			100% Cotton denim fabric, GSM-195+/-10%	0.20 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(22)

Case No.138	M/s Chelsea Mills, Gurgaon
NC 09/AM-15, dt. 05.06.2014	File No.01/84/171/007/AM-15/DES-V
Fixation of input output norms against Annual Advance Authorization No.0510340469 dated 10.12.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
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		Quantity		
1. (39A)	Plaid matching Men's Shirt for tall and big made of 100% Cotton yarn dyed fabric, GSM-155+/-10%, Style No.766899/482604	7480 Nos.	100% Cotton yarn dyed fabric, GSM-155+/-10%	3.28 Sq. meter per piece
			100% Cotton yarn dyed fabric, GSM-155+/-10%	0.45 Sq. meter per piece
			Rivets	1 set per piece
			Sensor Tag	1 set per piece
2. (40A)	Women's full size shirt tie Dress made of 100% Cotton denim/chambray fabric, GSM-135+/-10%, Style No. 652263/934762/ 731669	7605 Nos.	100% Cotton denim/ chambray fabric, GSM-135+/-10%	3.44 Sq. meter per piece
			Sensor Tag	1 set per piece
3. (41A)	Girls Rolled Sleeves full length dress with belt made of 100% Cotton denim fabric, GSM-135+/-10%, Style No.699346/750680	12,890 Nos.	100% Cotton denim fabric, GSM-135+/-10%	2.87 Sq. meter per piece
			Feasible interlining	0.20 Sq. meter per piece
			Sensor Tag	1 set per piece
4. (42A)	Girls Long Sleeve long denim/chambray shirt made of 100% Cotton denim/ chambray fabric, GSM-135+/-10%, Style No. 684759/930981	9563 Nos.	100% Cotton denim/ chambray fabric, GSM-135+/-10%	2.30 Sq. meter per piece
			Snap fastener	12 set per piece
			Sensor Tag	1 set per piece
5. (43A)	Girls Ruffle long sleeve long shirts with diaper made of 100% Cotton denim/chambray fabric, GSM-155+/-10%, Style No. 684758/717450	11,084 Nos.	100% Cotton denim/ chambray fabric, GSM-155+/-10%	2.45 Sq. meter per piece
			Sensor Tag	1 set per piece
6. (44A)	Girls Long sleeve flared long shirt dress with belt made of	10,020 Nos.	100% Cotton denim/ chambray fabric, GSM-	2.98 Sq. meter per piece

	100% Cotton denim/chambray fabric, GSM-155+/-10%, Style No.682646/717446		155+/-10%	
			Security Sensor Tag	1 set per piece
7. (45A)	Infant & Girls pintuk long sleeve shirts made of 100% Cotton denim/chambray fabric, GSM-155+/-10%, Style No. 674748/611188	7450 Nos.	100% Cotton denim/chambray fabric, GSM-155+/-10%	1.36 Sq. meter per piece
			Security Sensor Tag	1 set per piece
8. (46A)	Infant 1 Pc baby suit made of 100% Cotton denim/ chambray printed fabric, GSM-160+/-10%, Style No.925614	5650 Nos.	100% Cotton denim/chambray printed fabric, GSM-160+/-10%	1.28 Sq. meter per piece
			Snap Fastener	4 set per piece
			Security Sensor Tag	1 set per piece
9. (47A)	Infants long sleeve dress made of 100% Cotton denim/chambray printed fabric, GSM-160+/-10%, Style No.925526/715562	11,091 Nos.	100% Cotton denim/chambray printed fabric, GSM-160+/-10%	1.68 Sq. meter per piece
			100% Cotton dyed fabric, GSM-105+/-10%	0.40 Sq. meter per piece
			Security Sensor Tag	1 set per piece
10 (50A)	Infants & Girls Jumper with diaper made of 83% Cotton 17% Polyester denim fabric, GSM-310+/-10%, Style No.674712/ 611187	11,655 Nos.	83% Cotton 17% Polyester denim fabric, GSM-310+/-10%	1.35 Sq. meter per piece
			100% Cotton dyed lining fabric, GSM-80+/-10%	0.36 Sq. meter per piece
			Snap Fastener	4 set per piece
			Security Sensor Tag	1 set per piece
11. (51A)	Infant Long sleeves loose long top made of 100% Cotton denim fabric, GSM-170+/-	10,251 Nos.	100% Cotton denim fabric, GSM-170+/-10%	1.21 Sq. meter per piece
			Security Sensor Tag	1 set per piece

	10%, Style No. 675701/713884			
12. (54A)	Infant & Girls Skirts made of 83% Cotton 17% Polyester denim fabric, GSM-310+/- 10%, Style No.922931/934531	3440 Nos.	83% Cotton 17% Polyester denim fabric, GSM-310+/- 10%	0.78 Sq. meter per piece
			100% Cotton dyed fabric, GSM-80+/-10%	0.30 Sq. meter per piece
			Snap Fastener	4 set per piece
			Security Sensor Tag	1 set per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(23)

Case No.139	M/s Orient Craft Ltd., New Delhi
NC 09/AM-15, dt. 05.06.2014	File No.01/84/171/054/AM-15/DES-V
Re-fixation of input output norms against Annual Advance Authorization No.0510314445 dated 13.01.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, complete justification and technical person to explain the case. The case stands for re-listing on 03.07.2014.

(24)

Case No.140	M/s Orient Craft Ltd., New Delhi
NC 09/AM-15, dt. 05.06.2014	File No.01/84/171/177/AM-14/DES-V
Re-fixation of input output norms against Annual Advance Authorization No.0510336492 & 0510336494 dated 04.10.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm

for personal hearing before NC alongwith sample of the export product, complete justification and technical person to explain the case. The case stands for re-listing on 03.07.2014.

(25)

Case No.141	M/s Fashion Accessories, Gurgaon
NC 09/AM-15, dt. 05.06.2014	File No.01/84/171/197/AM-14/DES-V
Re-fixation of input output norms against Annual Advance Authorization No.0510369393 dated 25.10.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, complete justification and technical person to explain the case. The case stands for re-listing on 03.07.2014.

(26)

Case No.142	M/s Fashion Accessories, Gurgaon
NC 09/AM-15, dt. 05.06.2014	File No.01/84/171/196/AM-14/DES-V
Re-fixation of input output norms against Annual Advance Authorization No.0510369393 dated 25.10.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, complete justification and technical person to explain the case. The case stands for re-listing on 03.07.2014.

(27)

Case No.143	M/s Veda Patchworks, Chennai
NC 09/AM-15, dt. 05.06.2014	File No.01/80/50/223/AM-14/DES-V
Re-fixation of input output norms against Advance Authorization No.0410150373 dated 26.09.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to call the applicant firm for personal hearing before NC alongwith sample of the export product, complete justification and technical person to explain the case. The case stands for re-listing on 03.07.2014.

(28)

Case No.144	M/s Loyal Textile Mills Ltd., Kovilpatti, Tamil Nadu
NC 09/AM-15, dt. 05.06.2014	File No.01/80/50/038/AM-12/DES-V
Re-fixation of input output norms against Advance Authorization No.3510033418 dated 05.04.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 03.07.2014.

(29)

Case No.145	M/s Gaurav International, Gurgaon
NC 09/AM-15, dt. 05.06.2014	File No.01/84/50/396/AM-13/DES-V
Re-fixation of input output norms against Advance Authorization No.0510340665 dated 12.12.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested to amend the description of export product and import item No.1 as per amendment sheet issued by CLA, New Delhi.

Accordingly, Committee after deliberations decided to amend the description of export product and import item No.1 against the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Skirt made of 100% Polyester knitted mesh lace fabric with 100% Polyester floral design (as shell), GSM-190+/-10% with 100% Polyester dyed woven fabric (as lining), GSM-58+/-10%, Style No. 301350/305031	1000 Nos.	100% Polyester knitted mesh lace fabric with 100% Polyester floral design, GSM-190+/-10%	225 Kgs.
			100% Polyester dyed woven fabric, GSM-58+/-10%	1100 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.
